

(b) what is the total amount invested in these projects; and

(c) whether the financial aid has been given as grant or loan?

The Minister of Commerce and Industry (Shri Lal Bahadur Shastri): (a) and (c). A statement giving the available information is placed on the Table. [See Appendix V, annexure No 40].

(b) The information is being collected and will be placed on the Table of the House in due course

C.P.W.D. Workshops

2376. { Shri Easwara Iyer:
Shri A K Gopalan:
Shri Tangamani:

Will the Minister of Works, Housing and Supply be pleased to state:

(a) the names of the workshops in the C.P.W.D which are registered under the Factories Act; and

(b) the number of workers according to each category of post employed in each workshop?

The Minister of Works, Housing and Supply (Shri K C. Reddy): (a) and (b) A statement is placed on the Table of the Lok Sabha. [See Appendix V, annexure No. 41].

Nuts and Bolts

2377. **Shri Daljit Singh:** Will the Minister of Commerce and Industry be pleased to state the total value of nuts and bolts imported in India during 1958 and 1959 so far (country-wise)?

The Minister of Commerce and Industry (Shri Lal Bahadur Shastri): A statement giving the information for the period January-November 1958 is placed on the Table [See Appendix V, annexure No. 42].

Import figures for later months are not yet available

Only special types which are not yet manufactured in the country are allowed to be imported. The rest of the categories which are manufactured in the country are totally banned.

Training in Peaceful Uses of Atomic Energy

2378. **Shri Daljit Singh:** Will the Prime Minister be pleased to state:

(a) the names of the institutions in foreign countries other than U.S.A. and U.K where Indian students are being trained in peaceful uses of Atomic Energy (country-wise); and

(b) the number of students being trained in each country?

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): (a) and (b). The Department of Atomic Energy has not given financial assistance to any students for training in foreign countries other than USA and UK in peaceful uses of Atomic Energy

Land for Displaced Persons near Jangpura (Delhi)

2379. { Shri S M Banerjee
Shri Warior:
Shri Prabhat Kar:

Will the Minister of Rehabilitation and Minority Affairs be pleased to refer to the reply given to Starred Question No 1073 on the 9th September, 1958 and state:

(a) whether the land behind Jangpura has since been made available to the Rehabilitation Ministry by the Ministry of Defence;

(b) if not, what are the difficulties involved;

(c) whether it is a fact that the land in question belongs to the compensation pool; and

(d) if so, what steps the Rehabilitation Ministry propose to take to utilise this land for the purposes for which it had been acquired?

The Deputy Minister of Rehabilitation (Shri P. S. Naskar): (a) No.

(b) and (d). The land is required for Defence purposes and is not available for being utilised for purposes of rehabilitation.

(c) It is Nazul land.

Indian Sentenced to Death in Pakistan

2356. Shri Ram Krishan Gupta: Will the Prime Minister be pleased to state:

(a) whether Government have received details of the case in which an Indian, Sardool Singh of Amritsar, was sentenced to death by a military court in Sialkot (Pakistan);

(b) if so, the nature thereof; and

(c) whether the Pakistan Government have agreed not to carry out the execution until the details of the case are made known to Indian Government?

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): (a) to (c). The Indian High Commission in Karachi have asked the Government of Pakistan for a copy of the judgment and for full facts of the case. These are awaited. At the request of the Indian High Commissioner, the Government of Pakistan have asked the West Pakistan Government for suspension of execution of the sentence until further orders from the Central Government.

Doothpur Colony in Tripura

2381. Shri Bangshi Thakur: Will the Minister of Rehabilitation and Minority Affairs be pleased to state:

(a) whether it is a fact that due to the flood and cyclone that occurred in the month of October, 1958 in Tripura the inmates of Doothpur Colony of Fatikray in Kailasahar, Tripura have suffered very badly; and

(b) if so, the help given by Government to those affected?

The Deputy Minister of Rehabilitation (Shri P. S. Naskar): (a) and (b).

Only a few families were slightly affected. Some gratuitous relief was given to them.

Prime Minister's Secretariat

2352. Shri L. Achaw Singh: Will the Prime Minister be pleased to state:

(a) how many permanent posts of various grades exist in the Prime Minister's Secretariat;

(b) how many of the posts of each grade are borne on the C.S.S. and how many have been classified as ex-cadre; and

(c) how many persons who originally belonged to C.S.S. were confirmed on ex-cadre posts of higher grades?

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): (a) 54 (Besides these, there is one permanent post of Staff Car Driver and 21 in Class IV for which no Central Service exists).

(b) Posts included in different Central Sectt Services. 44

Ex-cadre posts. 10

(c) None. (Confirmations against the ex-cadre posts were made before the Central Secretariat Service Schemes were finalised. In the circumstances the question of confirming persons originally belonging to Central Secretariat Service or Central Secretariat Stenographers' Service against such posts did not arise. However, all the persons who were confirmed against these posts were eligible for appointment to Central Secretariat Service or Central Secretariat Stenographers' Service).

Compensation Claims of Displaced Persons from Baluchistan

2363. Shrimati Sucheta Kripalani: Will the Minister of Rehabilitation and Minority Affairs be pleased to state:

(a) whether it is a fact that compensation claims have been filed by